

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3465

ANSWERED ON:15.12.2006

TRANSFER OF LAND FOR GROUP HOUSING SOCIETIES TO PRIVATE SECTOR

Jai Prakash Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has received any proposal from the Delhi Development Authority (DDA) regarding transfer of land reserved for the group housing societies to private sector for construction of houses;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): The Delhi Development Authority (DDA) has forwarded a copy of the agenda and minutes of the meeting of the Authority held on 19.10.2006, wherein the proposed norms for development and disposal of group housing plots in Narela sub-city through private sector were approved. The norms relate inter alia to permissible FAR, height, ground coverage, density and parking and also provide for allocation of 15% of FAR for EWS housing.

(c): The proposal is under examination of the Government.